

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CA No. 209A/2015

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: M/s. Whitestone Lifespaces Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

COMPOUNDING APPLICATION NOS. 209/2015 & 209-A/2015.

1. Although a Notice was issued from the Registry of NCLT, Mumbai fixing the date of hearing on 24.02.2017, but no one is present from the side of the Petitioner.

2. In the past also Notice was issued but not complied with.

3. The Registry is directed to send Notice at the Address :-

Whitestone Lifespaces Pvt. Ltd., Registered Office :-
Empire Estate, CBI – Building, Office No. 202/203,
Chinchwad, Pune – 411 019 (MH), India.

4. Another Notice at the Address mentioned in the Letter Head of Sai Prasad as under :-

Sai Prasad Infra & Constro Pvt. Ltd.,
Corporate Office : Empire Estate, CB - I
Office No. 202/203, Chinchwad, Pune-411 019
Maharashtra, India.

5. Matter is adjourned to 20th March, 2017.

24th February, 2017.

Sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)